

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS**

**LOK SABHA
UNSTARRED QUESTION No. 5037
TO BE ANSWERED ON 31.03.2023**

Plastic Parks

**(5037): SHRI AJAY KUMAR MANDAL
MS. LOCKET CHATTERJEE
SHRIMATI RAMA DEVI**

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has adopted any mechanism to ensure that Plastic Parks do not pollute its nearby areas;
- (b) if so, the details thereof;
- (c) whether recycling of plastic is promoted or accorded priority in the said plants; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS & NEW AND RENEWABLE ENERGY (SHRI BHAGWANTH KHUBA)

- (a) & (b) The scheme for setting up of Plastic Parks promotes environmentally sustainable growth through waste management, recycling, etc. The Scheme also has a provision of mandatory development of common waste treatment facilities like Effluent Treatment Plant (ETP), Sewerage Treatment Plant (STP) etc. in the park to ensure that the Plastic Parks do not pollute its nearby areas and environment at large. In the Scheme Guidelines it is envisaged that the implementing agency of the Plastic Parks project, i.e. the Special Purpose

Vehicle (SPV) shall obtain all statutory approval and clearances including environmental from Government / other bodies.

- (c) & (d) As per the Scheme Guidelines the Department provides grant-in aid for the development of Common facilities for plastic recycling in the park. Also, as per the Scheme Guidelines, the Department may adopt and approve any existing cluster where Plastic recycling units are operational as a Plastic Park.